

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 85 of 2015**

**Dated: 17<sup>th</sup> July, 2017**

**In the matter of:**

NTPC Ltd.	...	Appellant(s)
Vs.		
West Bengal State Electricity Distribution Co. Ltd. & Ors.	...	Respondent(s)

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **29.08.2017.**

PPS/ Court Master

*tpd*